Central Administrative Tribunal, Principal Bench

Original Application No.700 of 2002 M.A.No.607/2002

New Delhi, this the 24th day of October, 2002

Hon'ble Mr. Justice V.S. Aggarwal, Chairman Hon'ble Mr. M. P. Singh, Member (A)

- 1.Syed Zakir Ali Rizvi (E.T.)
 S/o Shri S.H. Ali Rizvi
 O/o Chief Crew Controller (LR)
 Loco Shed, Northern Railway
 Ghaziabad
- 2.Atul Saxena, Engine Turner(E.T.)
 S/o Shri Rajender Kumar,
 O/o Chief Crew Controller (LR)
 Loco Shed, Northern Railway
 Ghaziabad
- 3.Laxman Singh, Engine Turner(E.T.) S/o Shri Karan Singh, O/o Chief Crew Controller (LR) Loco Shed, Northern Railway Ghaziabad
- 4.Surender Kumar, Engine Turner(E.T.)
 S/o Shri Singh Ram,
 O/o Sr. Section Engineer(LR)
 Loco Shed, Northern Railway
 Ghaziabad
- 5. Shyam Lal, Engine Turner(E.T.)
 S/o Shri Bhagu Ram,
 O/o Sr. Section Engineer (RS)
 Northern Railway, Loco Shed,
 New Delhi.
- 6.Paramjeet Singh, Engine Turner(E.T.)
 S/o Shri Jaimal Singh,
 O/o Chief Crew Controller(LR)
 Northern Railway, Loco Shed,
 Ghaziabad
- 7.Gulzar Singh, Engine Turner(E.T.) S/o Shri Mam Chander, O/o Chief Crew Controller(LR) Northern Railway, Loco Shed, Tuglakabad, New Delhi
- 8.Pradeep Singh, Engine Turner(E.T.)
 S/o Shri Balwant Singh
 O/o Chief Crew Controller(LR)
 Northern Railway, Loco Shed,
 Tuglakabad, New Delhi

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9. Vijender Mohan, Engine Turner(E.T.) S/o Shri Devi Dayal, O/o Sr. Section Engineer(RS) Northern Railway, Loco Shed, New Delhi

....Applicants

(By Advocate: Shri G.D.Bhandari)

Versus

- 1.Union of India, through
 The General Manager,
 Northern Railway,
 Baroda House,
 New Delhi.
- 2. The Divisional Rly. Manager Northern Rly., State Entry Road, New Delhi.
- 3. Shri Anil Kumar Sagar, E.T./Ghaziabad O/o Chief Crew Controller/LR Ghaziabad (N. Rly.)
- 4.Vijay Pal,
 E.T. Ghaziabad,
 O/o Chief Crew Controller/LR
 Ghaziabad (N. Rly.)
- 5.Satpal Singh, E.T. Delhi, O/o Chief Crew Controller/LR Delhi (N. Rly.)
- 6.Balishwar Prasad,
 E.T. Delhi,
 O/o Chief Crew Controller/LR
 Delhi (N. Rly.)
- 7. Narinder Pal Singh, E.T. Tuglakabad, O/o Chief Crew Controller/LR Tuglakabad (N. Rly.)
- 8. Ranjeet Kumar Sharma,E.T. Tuglakabad,O/o Chief Crew Controller/LRTuglakabad (N. Rly.)

....Respondents

(By Advocate: Shri Rajinder Khatter)

O R D E R(ORAL)

By Justice V.S. Aggarwal, Chairman

It has been stated that in terms of the interim order passed by this Tribunal dated 15.3.2002, the applicants had taken the test. All the applicants except

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one (Shri Paramjeet Singh) have been empanelled. Learned counsel for respondents stated at the Bar that they are not going to re-open the said empanelment.

2. Keeping in view the above statement of the respondents, learned counsel for the applicants does not press for the present petition. Dismissed as not pressed.

(M.P. Singh)
Member(A)

(V.S. Aggarwal) Chairman

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